

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.1143 OF 2019 IN
DFR NO. 2155 OF 2019**

Dated: 13th August, 2019

In the matter of:

Uttarakhand Power Corporation Ltd.

...Appellant(s)

Vs.

Uttar Bharat Hydro Power Private Limited & Anr.

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **26.09.2019**.

COURT MASTER/PS

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